

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 498/TD/2024

Subject : Application under Section 14 and Section 15 (1) of the Electricity Act, 2003 read with Regulation 6 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading license and other related matters), Regulations, 2020 for grant of an inter-state trading license.

Date of Hearing : **27.12.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Visan Infrastructure Private Limited

Parties Present : Shri Tabrez Alawat, Advocate, VIPL
Shri Syed Hamza, Advocate, VIPL
Shri Sourajit Sarkar, Advocate, VIPL
Ms. Rupali Jain, Advocate, VIPL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition had been filed for the grant of a Category V trading licence in terms of the Central Electricity Regulatory Commission (Procedure, Terms, and Conditions for Grant of Trading Licence and other Related Matters) Regulations, 2020, as amended from time to time ("Trading Licence Regulations, 2020"). He further submitted that the Petitioner fulfils all the requirements for the grant of a Category V trading licence as prescribed under the Trading Licence Regulations, 2020.

2. After hearing the learned counsel for the Petitioner, the Commission directed the Petitioner to file the following information/clarification on an affidavit within a week:

- (a) An undertaking to the effect that it will not carry out the transmission business without surrendering the trading licence if granted by the Commission.
- (b) As per the audited special balance sheet submitted by the Petitioner, the Petitioner company has given the loan to its related parties ("**Note-12{Short Term Loans and advances}- Loan and advances to Related Parties**"). Submit the details of the loan given to its associates and related company.

3. The Petition shall be listed for the hearing on **7.1.2025**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)